

PROCEEDINGS OF THE SESSIONS JUDGE, KOZHICODE

Present :- Sri.S.Krishnakumar, Sessions Judge

Under section 10(3) Cr.P.C, I hereby authorize Sri.K Anilkumar, 1st Additional District & Sessions Judge, Kozhikode to attend the urgent sessions matters and other matters in my absence on 23.07.2022.


Sessions Judge

To

Sri. K Anilkumar,
1st Additional District & Sessions Judge,
Kozhikode.

Copy to:-

- 1) The Secretary, Bar Association
- 2) The Secretary, Advocate Clerks Association
- 3) Notice Board